

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.S.P. No. 293/(MAH)/2017
CA No.

CORAM:

Present: SHRI M. K. SHRAWAT
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 26.04.2017

NAME OF THE PARTIES: Acoustic Components Pvt.Ltd

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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ORDER

CSP. No. 293/230-232/NCLT/MB/MAH/2017

1. None Present. Transferred from Hon'ble High Court, Goa.
2. The Petition pertains to the provisions of Section 391 to 394 of the Companies Act 1956.
3. Since no one is present Registry is directed to issued Notice of hearing.
4. Listed for hearing on **27.06.2017**

Sd/-

M.K. SHRAWAT
MEMBER (JUDICIAL)

Date: 26-04- 2017